

National Company Law Tribunal

Allahabad Bench

CP No. 19/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Ram Babu V/S Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 387/398 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nidhi Singh	Advocate	Ret	Nidhi Singh.
2.	RAM BABU	Petitioner		Ram Babu

CP No.19/ND/2007

Smt. Nidhi Singh, Advocate for the petitioner. In the present matter other respondents are not appearing.

As the report of the Registrar of the Company is received. A copy thereof be provided by the registry of this Tribunal to the PCMA Dr. Pawan Jaiswal on behalf of the petitioner. He is also at liberty to file comments/objection, if any, thereto in the Court.

The matter be listed on 9th October, 2017 for hearing.

— Sd —

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash